

RECOVERY CELL
EASTERN REGIONAL OFFICE

Tel: 033-23023000

E Mail: recoveryero@sebi.gov.in

ORDER RELEASING BANK, DEMAT & MUTUAL FUND ACCOUNTS

Attachment Proceeding No. 13819 & 13820 of 2025 Certificate No. RC8355 of 2024

Principal Officer/ Chairman & Managing Director/ CEO, All the Banks in India, All the Mutual Funds in India & NSDL/CDSL, Mumbai

- 1. Whereas the aforesaid notices of attachment nos. 13819 & 13820 of 2025 dated January 20, 2025 were issued, attaching the Bank/Locker/Demat accounts and Mutual Fund Folios of the Defaulter, by the Recovery Officer in execution of Certificate No. RC8355 of 2024 dated November 19, 2024, for recovery of funds, of a sum of Rs. 5,91,000/- (Rupees Five Lakh Ninety-One Thousand Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the sum; against Sanjay Shastri HUF (PAN: AAYHS3088Q) ["Defaulter"]
- 2. And whereas a Notice of Attachment in the above proceedings dated **January 20**, **2025** was issued attaching the Bank and Demat accounts of the Defaulter.
- 3. And whereas, SEBI has recovered an amount of Rs. 6,53,594.63/-, which includes interest and costs from the Defaulter against full and final settlement of demand raised in the aforesaid recovery certificate.
- 4. In view of the above, you are hereby directed to release the Bank Accounts/Lockers, Demat Accounts, Mutual Fund Accounts of the Defaulter attached, if any, pursuant to the above said notice/s of attachment.

Given under my hand and seal at Kolkata this 16th day of October, 2025.

SEAL



Mitrojeet Dey .
RECOVERY OFFICER

मित्रवीत दें / Mitrajeet Dey व्युती बविकारी एवं उप बहाप्रवेषक mary Officer & Dy. General Manage

गरवान प्रतिवृति और विभिन्न वार्ड ities and Exchange Board of Inc

Copy to:

Sanjay Shastri HUF

Address: 29612, Bangur Avenue, Block B, Kolkata, West Bengal-700055

Email: umang.kolkata@gmail.com, omcaterer@yahoo.co.in